C.No.: IV/26/11/2016-17-Sys(S)  
04.12.17

To
The Principal Chief Commissioners/ Chief Commissioners, GST & CE Zones

Madam/Sir,

Sub: Jurisdiction Assignment to GST Taxpayers-Reg.

Please refer to this Office letter dated 19.09.17 on the above subject. Based on the Pin Code level Jurisdiction Master shared by the Zones, New GST Registration Applications are being pushed automatically to the Jurisdictional Officers.

When a new registration application is approved where the Pin Code is either not part of the jurisdiction master (i.e., taxpayer enters invalid pin code), or where the pin code falls under multiple ranges, system is unable to automatically select the range. CPC officer has to manually assign the range jurisdiction in such cases. The pendency of the jurisdiction assignment tasks with CPCs is given in Annexure-A. It is requested that the CPC officers may be instructed to complete this Jurisdiction Assignment Task to the New GST Registrations by 15.12.2017 to enable the flow of data to the Range Officers.

Encl: As above

Yours Faithfully,

(R. BhagyaDevi)
Additional Director General